NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For hearing	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
)	SUCHITRA VALJEE. 9820082893	APPLICANT. EDEZWEISS ARC.	svalges.
2.	A DITYA PATEL 9535195405	RESPONDENT	Addyn

Counsel for petitioner is present. Counsel for Respondent is present.

Heard the counsel for respondent in part.

For continuation, list it on 10.01.2018.

MEMBER (T)

MEMBER (J)